| Annexure-7 | | | | | | | | | | | | | | | |
|--|--------------|----------------|---------------------------|---------|---------------------------|-----------|--------------|------------|-----------|--|------------|------------|----------|-------------|-----------------|
| Name of the corporate debtor: Zenith Automotive Private Limited | | | | | | | Date of comm | | | List of Stakeholders as on: 27.12.2022 | | | | | |
| | | | | | | | | | | | | | | | |
| List of Other Stakeholders, if any, (other than financial creditors and operational creditors) | | | | | | | | | | | | | | | |
| SI. No. | Name of | Category of | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount | Remarks, if any |
| | Stakeholders | stakeholders (| Date of receipt | Amount | Amount | Nature of | Amount | Whether | Amount | % share in | contingent | of any | of claim | of claim | |
| | | preference | of claim | claimed | of claim | claim | covered by | lien / | covered | total | claim | mutual | not | under | |
| | | shareholders / | | [Amount | admitted | | lien or | attachment | by | amount | | dues, that | admitted | verificatio | |
| | | equity | | in Rs.] | | | attachment | removed? | guarantee | of claim | | may be | | n | |
| | | shareholders / | | | | | pending | (Yes/No) | | admitted | | set-off | | | |
| | | partners | | | | | disposal | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | NIL | | | | | | | | |
| | | | | | | | IVIL | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | | - | - | | - | | | - | - | - | - | - | |